

avoiding overlapping between two forms of transport".

Shri Heda: In the statement it is said that the Government have decided to start a non-lapsable shipping development fund. May I know whether this fund has started functioning, and, if so, how much it has become so far?

Shri Raj Bahadur: We took a decision only very recently. In the current year I think a provision of Rs. 1 crore has been made for setting up a nucleus of this fund. I think in the course of the Plan period this fund will amount to about Rs. 10 crores which will be available for acquisition of shipping tonnage.

Shri Heda: In view of the fact that about 15 suggestions are still under consideration, may I know whether they are really being considered or this is only another way of saying that they have been safely deposited in cold storage?

Shri Raj Bahadur: Two have not been accepted and the balance 13 are all under consideration. I do not think the inference that they have been consigned to cold storage would be right or would be fair to the Ministry itself.

Shri Tangamani: One of the recommendations is that the Coastal Conference should evolve rationalised sailing schedules with a view to ensuring regular sailings and calls at as many ports as possible. May I know whether such a conference will be called soon?

Shri Raj Bahadur: The recommendation as it is will be given due consideration and a conference, if it is needed, will be called.

Shri Tangamani: I want to know whether such a conference is going to be convened in the near future.

Shri Raj Bahadur: In the statement we have said that the matter is under consideration. I would not like to commit myself before the consideration is finalised.

Movement of Orissa Iron Ore

*1462. **Shri Kumbhar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Orissa Government have represented to the Government of India to spare sufficient number of wagons for quick transport of Orissa iron ore from Jajpur Road Station to Cuttack or Chawdwar Stations and then to export it to foreign country easily through Pardip Port;

(b) if so, how many wagons have been spared for that purpose; and

(c) if none, the reason therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Against a total indent of 49 wagons, full allotment and supplies were made.

(c) Does not arise.

Shri Panigrahi: Besides asking for additional wagons, may I know whether the Government of Orissa has asked the Railway Ministry for any other help for moving iron ore from the mines there?

Shri Shahnawaz Khan: As far as I am aware, this was the only demand made and that has been met in full. If there are any other demands, I am sure there will not be much difficulty in meeting those demands.

Shri V. C. Shukla: May I know whether the Government have received any such request from the M.P. Mineral Industries Association or the Madhya Pradesh Government?

Shri Shahnawaz Khan: That is a separate question.

Shri Surendranath Dwivedy: Is it not a fact that a request was made for doubling the railway line from Jajpur Road to Cuttack in order to enable the

movement of iron ore to be made more easy?

Shri Shah nawaz Khan: The hon. Member would appreciate that 49 wagons spread over a period of a month or so is not very heavy traffic. We have been able to meet the traffic quite easily without doubling the line.

Shri Surendranath Dwivedy: That is not the point. The point is that only 49 wagons were given and only that much material could be moved. Much more material could have been moved if there was double line and more wagons were given.

Shri Shah nawaz Khan: There have been no more demands, and there are no outstanding indents.

Shri M. Rampure: May I know whether a similar request has been made by the Government of Mysore?

Shri Shah nawaz Khan: That is a separate question.

Mr. Speaker: Did the Mysore Government ask for any help with regard to the movement of iron ore from Orissa? What is this? The hon. Minister has already said that the question relates to iron ore from Orissa. I won't allow questions relating to other States to be put here. All hon. Members can put questions about Orissa iron ore; I have no objection.

Shri Heda: In view of the expansion programme of exporting iron ore from Orissa four new berths are being added to the Visakhapatnam Port. May I know whether the Railway Ministry is taking cognizance of this fact in advance and making adequate arrangements for doubling the lines and more wagon supply?

Shri Shah nawaz Khan: Matters relating to ports, generally, have to be dealt with by the Ministry of Transport. We anticipate the traffic and we will make arrangements well ahead.

Indamer Company

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Shri Halder:
*1465. { **Shri S. M. Banerjee:**
Shrimati Renu Chakravartty:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the report of the Enquiry Committee set up under the chairmanship of Shri R. N. Katju to probe into the affairs of Indamer Company has been received;

(b) if so, its main findings and the action taken by Government thereon; and

(c) the steps taken by Government to find employment for the aero-engineers and workers retrenched by the Indamer Company?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a). Yes Sir, Shri R. N. Katju, who was asked to enquire into the allegations of irregularities on the part of the Indamer Company, has submitted his report.

(b) The Enquiry has revealed that certain irregularities were committed by some of the pilots and engineers of the Indamer Company. The non-Scheduled permit of the Company was not renewed after 28-2-1958. Appropriate action against the employees concerned is being taken by the Director General of Civil Aviation.

(c) It is not the responsibility of the Government to find alternative employment for the workers retrenched by the private companies who hold non-scheduled permits. However, the particulars of the two Aircraft Maintenance Engineers who were retrenched by the Indamer Company have been circulated by the Director General of Civil Aviation to all prospective employers.

Shri S. M. Banerjee: May I know whether it is a fact that the same set of people who were responsible for this nefarious activity have been allowed to transfer their aircraft in the name of Messrs. Kalinga Airlines;